

exhibition to non-adults, it is grant 'A' certificate. If the objectionable impact cannot be removed by deletions, the film is refused a certificate.

Telecom Policy

799. DR. ASIM BALA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have any telecommunication policy, if so, the details thereof;

(b) if not, the reasons therefor; and

(c) the details of principle adopted to ensure the smooth running of the telecommunication system?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) The national Telecom policy is still under consideration of Government.

(b) and (c) Do not arise.

CEA Clearance to Thermal Power Stations

800. SHRI A. VENKATESH NAIK: Will the Minister of POWER be pleased to state:

(a) whether Central Electricity Authority has given techno-economic clearance to Mahaday Hydro Electric Project, Raichur Thermal Power Station Unit-5, Mysore Thermal Power Station and Hospet Thermal Power Station;

(b) if not, the reasons for the delay; and

(c) the steps proposed to be taken by the Government for their clearance?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P. V. RANGAYYA NAIDU): (a) to (c): Details are given below:-

Sl. No.	Name of the project	Capacity	Status
1	Mahaday Hydro-electric Project	345MW	The project report was returned to the State Govt. for submission after resolving the inter-state aspects.
2.	Raichur unit-5	500 MW	Central Electricity Authority had requested Karnataka Power Corporation Limited (KPCL) to obtain clearance from Ministry of Environment & Forests and to submit revised cost estimates.